GOVERNMENT OF MEGHALAYA LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, 17th April, 2020.

No. LJ(B). 53/93/576(I). – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within East Khasi Hills District with immediate effect and until further order:-

Sl.No.	Name of Officer	Designation	Phone No:
1.	Shri. Bantei Lyngwa	Asst. Engineer, Urban Affairs	9436104825
2.	Shri.P.Syiemiong	District Programme Manager, DRDA	8014023443/ 9485/431239
3.	Shri.Franky Laloo	A.E.Pollution Control Board	8731972424/ 7005687016
4.	Shri.D.Lamare	Agriculture Development Officer (Mawsynram)	8974947807
5.	Shri.D.R Iangrai	Agriculture Development Officer (Nongspung)	9863452362
6.	Shri.Daniel Dann	District Sports Officer	7005602171
7.	Shri.Melvin Warbah	Sr. Scientific Assistant	70056818915
8.	Shri.Archister Lyngdoh	Junior Scientific Assistant	9366656456
9.	Shri. Wanshan Kharkrang	E.E.,MSPCB	9856063424
10.	Shri.M.Slong	Agriculture development Officer (Mawryngkneng)	9774337928
11.	M.L.Lawai	E.E. Water Resources	8014969050
12.	P.F.Tariang	IPO, Tourism	9402133250
13.	Shri.D.Sunn	Functional Manager	9436303943
14.	B.Nongkynrih	Tourism Officer	9863026858

15.	Shri.Cardinal R. Marak	Sub-Registrar of Co-operative Societies	9436112158
16.	Shri.G.Pakma	Asst.Project Officer	9612904627/ 8837419365
17.	Shadriwel Sohtun	Senior Co-operative Officer	8014737763
18.	Shri.S.B.Lynser	Inspector of Statistics	7085451910
19.	Sgri.F.Kharbudon	A.E. O/o E.E. PWD(Rds) NH Shillong Bye Pass Div.	8258807251
20.	Shri.W.Kharbani	Inspector of Statistics	9856818863
21.	Shri.B.Kharsati	Industrial Promotion Officer	9774072599
22.	Shri.Debeswar Narzary	JE,Executive Engineer, CEW AH & Vety Office, Lumdiengjri, Shillong	8132919988/ 8638485887
23.	Shri.B. Warjri	Asst. Dir. Cottage Industries	9862888303
24.	Shri.Kokisstar Marwein	Senior Dairy Officer	8575364101
25.	Mesanlibor Tiewsoh	A.E.,MSPCB	9402506495/ 8787334511

(L.K. Swett)

Under Secretary to the Government of Meghalaya, Law Department.

Memo. No. LJ(B). 53/93/576(I)-A Copy forwarded to:-

Dated Shillong, the $17^{\rm th}$ April, 2020.

- The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
- The Deputy Commissioner, East Hills, Shillong with reference to letter No.Dev.35(II)11/HEALTH/2013/Pt.IV/11 Dtd 25th March, 2020.
- 3. Personnel & A.R. (A) Department.
- 4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By order etc.,

Under Secretary to the Government of Meghalaya, Law Department.

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